

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

Original Application No. 1023 of 1992

Tilak Dhari

.... Applicant

Versus

Union of India and Ors.

.... Respondents

CORAM:

Hon. Mr. A.B. Gorth, Member(A)

Hon. Mr. A.K. Sinha, Member(J)

(By Hon. Mr. A.B. Gorth, Member(A))

Mr. Izzaz Ahmed Khan appearing for the counsel for the applicant, Sri Swarajya Prakash, Applicant's counsel, submits that the applicant has since been promoted and accordingly this application has become infructuous. He produced before us the postcard of the applicant which states that he has been promoted w.e.f. 13.1.93. In the application, the prayer was for his promotion to the post of Assistant Accounts Officer Grade 'B' for which he was already duly selected. In view of his promotion w.e.f. 13.1.93 and has requested by the applicant himself through the postcard dated 26.4.93, this application become infructuous. The same is therefore dismissed as become infructuous. The postcard dated 26.4.93 may be taken on record.

Adhikari, Bhatia

Member(J)

Izzaz

Member(A)

Dated: 3.5.93

(Uv)